## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHIT ICRISHNA Count on Perhan Rohn
N. SUBHASREE Counsel for Respondent Shilling

## **ORDER**

Counsels representing both the parties are present and stated that the matter has almost been settled and the terms of settlement has been prepared and sent for signature to the parties at Delhi. They prayed for time to file the memo of compromise. Time is enlarged at request. Put up on 02.01.2018.

S Vijayaraghavan Member (Technical)

\_30/ K Anantha Padmanabha Swamy Member (Judicial)

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